Annexure – 8

Name of the corporate debtor: M/s. GA Software Technologies Private Limited Date of commencement of CIRP; NOT APPLICABLE List of

creditors as on: 08/05/2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

NOT APPLICABLE BECAUSE IT WAS DECIDED UNDER SEC 12A

SI No				Details of claim admitted						Amount of contin-	Amount of any			Remarks, if any
		Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted	Natur e of cl aim	Amount covered by security interest	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	gent claim	mutual dues, that may be set-off	claim not ad- mitted	under verifica- tion	
1	M/S. K L HI- TECH SECU RE PRINT LIMIT ED (OC)	30/04/2024	32819114		Operational dues	NA	NA	NA	NA	0	0	0	0	Decided under Sec 12A